

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2013 &
IA No. 72 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Paschim Gujarat Vij Co. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. P.S. Bhullar for R-2
Mr. Kumar Mihir for R-6 & R-7

ORDER

The Learned Counsel for the Appellant seeks some more time to file the final written submissions. Accordingly, she is directed to file final written submissions on or before 12.11.2013 after serving copy on the other side.

Post the matter for reporting compliance on **13.11.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson